

i)	Members of Parliament (including 40 Ministers)	—	57
ii)	Govt. Officials.	—	11
iii)	Common Public	—	10

Hanumantha Rao Committee

7408. SHRI PRAKASH KOKO
BRAHMBHATT:
SHRI N.J. RATHVA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Hanumantha Rao Committee on agricultural pricing policy has urged to review the role on Food Corporation of India in the procurement and distribution of foodgrains;

(b) if so, the other recommendations made by the Committee; and

(c) the follow-up action taken thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) No, Sir.

(b) and (c). Do not arise.

[*Translation*]

Daily Wage Employees of MCD

7409. SHRI HARISHANKAR MAHALE:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of daily-wage employees working in MCD;

(b) since when they are working and by

what time their services are likely to be regularised; and

(c) the annual expenditure being incurred on them in terms of pay, etc.?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) About 7,500.

(b) These employees have been working from 1st April, 1984 onwards. The Municipal Corporation of Delhi has adopted a policy to give regular employment to the daily wagers in a phased manner.

(c) Rs.9 crores approximately.

[*English*]

Death of Jhuggi Dwellers in Sameypur Badli Delhi

7410. SHRI BANWARI LAL PUROHIT:
SHRI YASHWANTRAOPATIL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a huge mound of earth fell on a cluster of jhuggis at Sameypur Badli, Delhi on 30 March, 1990;

(b) if so, the details of the persons injured and killed;

(c) the details of compensation paid by Government to victims; and